

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:687

ANSWERED ON:03.12.2004

EMPLOYMENT GUARANTEE ACT

Paswan Shri Ramchandra;Rao Shri Sambasiva Rayapati;Sujatha Smt. C.S.;Yadav Shri Parasnath;Yadav Shri Ramakant;Zahedi Shri Mahboob

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) Whether the Government proposes to enact Employment Guarantee Act and constitute `National Employment Guarantee Fund` to activate Employment Guarantee Scheme;
- (b) if so, the details thereof;
- (c) the amount proposed to be raised each year by the Government to effect the said scheme;
- (d) the State-wise and year-wise amount likely to be spent by the Government; and
- (e) the names of the States in which the said scheme is likely to be started in the first phase?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) to (e) The proposal to enact a Central Legislation for the National Rural Employment Guarantee Act, which aims to enhance livelihood security to poor households in rural areas by providing atleast 100 days of guaranteed wage employment to every poor household whose adult members volunteer to do unskilled manual labour, is under consideration of the Government.